

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:531  
ANSWERED ON:23.07.2015  
Allotment of Coal Blocks  
Kumar Shri Santosh

**Will the Minister of COAL be pleased to state:**

- (a) whether the Union Government has received proposals from States/UTs for allotment of coal blocks for public and private sector thermal power plants;
- (b) if so, the details thereof and the action taken in this regard;
- (c) whether coal has been supplied to power plants including thermal units situated in Bihar;
- (d) the details of power stations generating power in Bihar along with the quantum of coal available with these companies; and
- (e) the steps taken to ensure coal supply to power stations?

**Answer**

MINISTER OF STATE (I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY  
(SHRI PIYUSH GOYAL)

(a) & (b) : For allocation of coal blocks, requests are received from time to time from the State Governments, as this is an ongoing process. Under the amended provisions of the Mines and Minerals (Development and Regulation) Amendment Act, 2010, the Government has notified Auction by Competitive Bidding of Coal Mines Rules, 2012 and the allocation of coal blocks are now being done in accordance with these rules. Further, for management and reallocation of 204 coal mines/blocks cancelled by Hon'ble Supreme Court of India, Government has enacted Coal Mines (Special Provisions) Act, 2015 and these coal mines are being e-auctioned/allotted under the said Act and rules made thereunder.

(c) : As per extant policy of Government, coal is supplied from Coal India Ltd. (CIL) sources to various power plants in the country including those of Bihar under Fuel Supply Agreement as per quantity and quality of coal specified therein at notified prices.

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(d) : As gathered from Central Electricity Authority, coal stock available with Thermal Power Plants (TPPs) of Bihar, as on 15-07-2015, is as under :-

- (i) Kahalgaon (2340 MW) TPP : 0.751 Million Tonnes equivalent to 22 days' requirement.
- (ii) Muzaffarpur (415 MW) TPP : 0.021 Million Tonnes equivalent to 18 days' requirement.

(e) : In addition to the monitoring mechanism available at coal companies and CIL, coal supplies to Power Utility sector including TPPs located in Bihar, is monitored regularly by an Inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways constituted by the Infrastructure Review Committee of Cabinet Secretariat. This Sub-Group takes various operational decisions for meeting any contingent situation relating to power sector including critical coal stock position.

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